

1	2	3	4	5
21.	Pragati Mahila Samaj, Bhandara.	-	7.83	-
22.	Annapurna Mahila Mandal, Navi Mumbai.	-	43.59	-
23.	Indian Women Scientists' Association, Navi Mumbai.	-	5.45	10.90
24.	Suvide Foundation, Risod, Akola.	-	11.28	-
25.	Mahila Seva Samaj, Amravati.	-	9.03	9.03
26.	Paramhans Ramkrishna Maunibaba Shikshan Sanstha, Chikhil, Buldana.	-	6.75	9.00
27.	Late Smt Janakibai (Akka) Tendulkar Mahilashram, Lanja, Ratnagiri.	-	1.82	1.82
28.	Karve Institute of Social Service, Pune	-	7.88	-
29.	Mahatma Gandhi Taluka Shikshan Mandal, Chopda, Jalgaon.	-	1.70	-
30.	Shri Marut Rao Ghule Patil Shikshan Sanstha Newasa, Ahmednagar.	-	-	3.40

Indian Hockey Federation

3769. SHRI MADHAV RAO PATIL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether attention of the Government has been drawn to the news-item captioned 'Power to Win' appearing in India Today dated May 25, 1998 at page 73 regarding irregularities/misuse of public fund in Indian Hockey Federation;

(b) if so, the action taken by the Government against IHF;

(c) whether any special audit of accounts of IHF by Comptroller and Auditor General has been ordered;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (KUMARI UMA BHARATI): (a) and (b) Yes, Sir. The Govt. has come across the news item captioned 'Power to Win' which appeared in India Today of May, 25 1998. The Indian Hockey Federation (IHF) was asked to explain the position. IHF has indicated that as regards allegations made in the News item there is no irregularity and the annual accounts of IHF for the years 1995-96, 1996-97 and 1997-1998, duly certified by Chartered Accountant have been placed in Annual General Meeting held on 10.5.98.

(c) to (e) This Dept. has not asked for any special audit of accounts of IHF by Comptroller & Auditor General of India (CAG). However, as indicated by IHF, Internal Audit & Inspection Wing of this Ministry will take up audit of accounts of IHF next month. If any irregularity is pointed out by them, action will be taken as per law.

Environment Projects in Gujarat

[*Translation*]

3770. SHRI MAHESH KANODIA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the total number of centrally sponsored Environmental Projects launched in Gujarat during each of the last three years;

(b) the details of the achievements made so far and the details of the assistance provided for each project; and

(c) the details of such projects proposed to be launched in the State in the near future?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI): (a) and (b) Details of the centrally sponsored Environmental Projects launched in Gujarat by the Government during each of the last three years alongwith the details of achievements under these projects are given in the attached statement.

(c) All the ongoing projects are likely to be continued in the State in the near future.